

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

7. M.A. 3776/2019
IN
C.P.(IB)-94(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.02.2020**

NAME OF THE PARTIES:-Innovative Technomics Private Limited
V/S
Phoenix Erectors Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At the request of the applicant, list this matter on 27.03.2020 for further
consideration.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/SKS/